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Title : Motion for consideration of the Company Secretariat (Amendment) Bill,2005 as passed by Rajya Sabha.

THE MINISTER OF STATE OF THE MINISTRY OF COMPANY AFFAIRS (SHRI PREM CHAND GUPTA): Sir, I beg to move:

"That the Bill further to amend the Company Secretaries Act, 1980 as passed by Rajya Sabha, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill further to amend the Company Secretaries Act, 1980 as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 29 stand part of the Bill."

The motion was adopted.

Clauses 2 to 29 were added to the Bill.

Clause 30 Amendment of section 39

Amendment made:

Page 12, for line 36, *substitute*, --

Amendment "30. In section 39 of the principal Act, --

of section 39.

(i) in sub-section (2), --

(a) in clause (a), for the word, brackets and figures "items (1), (3)", the word, brackets and figure "item (2)" shall be substituted;

(b) in clause (d), the words, brackets and letter "clause (a) of" shall be omitted;

(c) clause (g), clause (l) and clause (q) shall be omitted;

(d) in clause (i), for the word, brackets and letter "clause (i)", the word, brackets and letter "clause (g)" shall be substituted;

(e) in clause (j), for the word, brackets and letter "clause (j)", the word, brackets and letter "clause (h)" shall be substituted;

(f) in clause (k), for the words, brackets, letter and figures "clause (k) of sub-section (2) of section 15, the words,

brackets, letters and figure "clause (f) of section 15A" shall be substituted;

(ii) sub-section (4) shall be omitted." (1)

(Shri Prem Chand Gupta)

MR. SPEAKER: The question is:

"That clause 30, as amended, stand part of the Bill."

The motion was adopted.

Clause 30, as amended, was added to the Bill.

Clauses 31 and 32 were added to the Bill.

Clause 1, the Enacting Formula and the long Title were added to the Bill.

MR. SPEAKER: The Minister may now move that the Bill, as amended, be passed.

SHRI PREM CHAND GUPTA: Sir, I beg to move:

"That the Bill, as amended, be passed."

MR. SPEAKER: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

MR. SPEAKER: I think, I have beaten the Rajdhani Express[\[r72\]](#)!
